

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.101
New IA-4594/2022
In
IB-1155(ND)/2019

IN THE MATTER OF:

M/s. Paras Traders

.....APPLICANT/PETITIONER

Vs.

M/s. Vardaan Contracts Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 26.09.2022

CORAM:

**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

New IA-4594/2022:-

None appears on behalf of the Liquidator. In the interest of justice, matter is adjourned to **10.10.2022**.

—Sd—

**(DR. BINOD KUMAR SINHA)
MEMBER (TECHNICAL)**

—Sd—

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**